**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.394/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company		Ramjilall Ramsaroop -Vs- Hari Machines Ltd		
Un	der Section	9 IBC	medical mornables to	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	S. a Singli		llar Madresvier	Susah

2. Liti Bosu Adv.

3. Sobradeep Balah Adv.

4. Debaseis Bharmichea.

Mr Deepak Agarmal Mr Produn Mukhayec

21/09/2017 [For S. 4. Singles (60)

Ramillal Ramsarop language 2/105/17

## S.No.29 - C.P.No.394/KB/2017 - Ramjilall Ramsaroop Vs. Hari Machines Ltd.

## ORDER

Ld. Counsel for the petitioner and Ld. Counsel for the respondents are present.

Ld. Counsels appearing for both sides made a joint prayer for time as the chances of settlement is there. Keeping in view the possibility of settlement, case is adjourned.

Listed on 11th October 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)